

Scheme for combating illicit trafficking

1180. SHRI BHASKAR RAO NEKKANTI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government has issued revised guidelines of the scheme for 'assistance to States and UTs' for availing assistance for strengthening their enforcement capabilities in combating illicit trafficking in Narcotics Drugs and Psychotropic Substances (NDPS);

(b) if so, the details thereof; and

(c) the amount allocated to the State of Odisha under the above scheme in the last three years?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI G. KISHAN REDDY): (a) and (b) The Ministry of Home Affairs had issued revised guidelines in respect of the scheme for "Assistance to States and UTs" *vide* communication No. 1-12020/52/2017-NCB-1 dated 05th January, 2018. Under the scheme, financial assistance is provided to States for strengthening their enforcement capabilities in combating illicit trafficking in Narcotic Drugs and Psychotropic Substances and for capacity building activities including training of personnel. Assistance is provided for procurement of (i) Surveillance equipment; (ii) Laboratory equipment; (iii) Vehicles for patrolling/surveillance; (iv) Computers and accessories; (v) Fax machine and photocopiers and (vi) Training & other equipments useful for enforcement.

(c) During the period from 2017-2018 to 2019-20, a total amount of ₹ 63,13,286 - has been released to the State of Odisha as financial assistance under the scheme.

Steps for women safety and security in the country

1181. SHRIMATI PRIYANKA CHATURVEDI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the steps taken by the Central Government to increase women safety and security in the country during the last three years;

(b) the conviction rate in Delhi and other parts of the country for crimes against women during the last three years;

(c) the steps being taken to increase the conviction rate; and